

25-2-2002

Sh. Y. R. Singh counsel for the applicant

Sh. V. S. Masurkar counsel for the respondents

Learned counsel for the respondents have submitted a letter dated 5-10-2001 before us. This letter has been written by the applicant himself, wherein, it has been stated that he has got his promotion for which he had filed this application before this Tribunal. The letter be taken on record. He has also mentioned that he has no grievance against the department now. Therefore, this application has become infructuous and it is disposed of accordingly. No order as to costs.


(J. K. Kamshik)
Judl. Member


(Gopal Singh)
Adm. Member

dt: 25-2-2002.

to
02 6-3-2002.

PB
14/3.